

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
293/14	TP 7/17	Hearing	433(e)/ 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	D. BHANU PRADEEP for SREKHA ASSOCIATES 8050368685	M/s. Lalitha Developers (petitioner)	Bhanu pradeep

ORDER

Counsel for petitioner is present. He has filed Memo along with information obtained from the Indian Postal website that, notice was delivered to the Respondents. Registry is directed to check and put up on the memo filed today. Further, the Counsel for Petitioner is directed to comply with the relevant provisions ^{and} of Rules framed under I & B code applicable to the case.

List it on 09/06/2017.


Member (J)


Member (T)